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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ O.M.P. (COMM) 224/2023 & I.A. 11976/2023, I.A. 11977/2023, I.A.
31638/2024

KS SOFTNET SOLUTIONS NCC (JV)Petitioner

Through: Ms. Swati Mishra, Ms. Komal Yadav,
Mr. Prince Yadav and Ms. Ankita
Yadav, Advs

versus

UNION OF INDIA THROUGH SECRETAR MINISTRY OF
EXTERNAL AFFAIRS GOVERNMENT OF INDIA & ANR.

.....Respondents

Through: Ms. Nidhi Raman CGSC with Mr.
Zubin Singh, Mr Om Ram, Advs
Mr. Shekhar, Ms. Tanisha Samanta,
Mr. Rajkumar Maurya, Mr. Krishna
Chaitanya, Mr. Divyansh Singh Dev,
Advs for R-2

CORAM:
HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

ORDER
23.02.2026

%

List on 29.04.2026.

SUBRAMONIUM PRASAD, J

FEBRUARY 23, 2026

Prateek